NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 42/(MAH)/2012 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE PARTIES:

M/s. Woodward Impex Pvt. Ltd.

M/s. The Podar Mills Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

DESIGNATION 1 Mr. Firdaus Mose Counsel

ill Mr Chetan Danne.

for foder Mills 149

(New management)

ferpondent Noil Order S. No.

CP. No. 42/397-398/CLB/MB/MAH/2012

Petitioner side is absent. Respondent side is present.

Since this matter has come first time for hearing before NCLT, the Respondents are directed to communicate the next date of hearing to the Petitioner.

List this matter on 29th September, 2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

M. K. SHRAWAT Member (Judicial)